1925 Written Answers [\$ APR. 1967]

HELP TO 'INDIAN SHIPS IN DISTRESS

198. SHRI M. P. BHARGAVA: Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the answer given to Starred Question No. 29 in the Rajya Sabha on the 20th March, 1967 and state;

(a) the amount of foreign exchange involved during the last five years in getting tugs from foreign countries to render assistance to Indian ships in distress;

(b) on how many occasions during the last ten years tugs from foreign countries glave assistance to Indian ships; and

(c) whether any proposal is under Government's consideration to purchase a powerful tug for Indian shipping industry?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The information is being collected and will be placed on the Table of the House.

(c) Yes, Sir.

NITROGENOUS FERTILISERS FOR NEXT KHARIF SEASON

199. SHRI M C. SHAH: Will the Minister of FOOD AND AGRICUL TURE' be pleased to state:

(a) the estimated quantity of nitrogenous fertilisers required at the time of the next Kharif season: and

(b) the efforts made to secure this quantity and the countries from which they are likely to be secured?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICULTURE. COMMUNITY ' DEVELOPMENT AND COOPERATION

(SHRI ANNAS AHIB SH1NDE): The requirements of nitrogenous fertilisers for the Kharif season is estimated at 7,10,000 tonnes in terms of Nitrogen.

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to Questions (b) The requirements will be met from-

- (i) carryover stocks with the State Governments;
- (ii> indigenous production; and
- imports. (iii) Imports are ex pected to be made from . U.S.A., U.S.S.R., U.K., G.D.R., Poland, West European countries and Japan.

†जाली मत पत्र डालने के लिए गिरपतारियां

160. श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या गृह-कार्यमन्द्री यह बतानै की कृपा करेंगे कि :

(क) ग्राम चुनावों के दौरान संघ राज्य-क्षेत दिल्ली में जाली मत पत्न डालने भौर/ग्रथवा डालने का प्रयत्न करने के स्नारोप में कितने व्यक्तियों को गिरफ्तार किया गया; ग्रीर

(ख) उनके खिलाफ क्या क्या कार्यवाही की गई ?

ARRESTS FOR CASTING BOGUS VOTBB

160. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested in the Union Territory of Delhi during the General Elections on charge of casting and/or attempting to cast bogus votes; and

(b) the details of the action takes against them?]

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(অ) (1) जि	नका	चालान	किया	गया .	. 48

Transferred from the 31st March, 1967. %[] English translation.

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